MINUTES OF THE MEETING No. 30/14 dated 23.10.2013 UNDER THE CHAIRMANSHIP OF Shri V.K. Srivastava, Addl. DGFT

LIST OF OFFICERS PRESENT IN THE MEETING IS GIVEN BELOW:-

1. Shri Nand Lal, Sr. Development Officer, Department of Industrial Policy and Promotion, Udyog Bhawan, New Delhi

2. Shri Daya Shankar, Dy.Director General of Foreign Trade, Norms Committee-IV, Office of DGFT, Udyog Bhawan, New Delhi

The Committee first considered minutes of the NC Meeting No.29 for confirmation and confirmed and adopted the same without any change.

Office of Directorate General of Foreign Trade
New Delhi -0

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 30/83-ALC1/2013 **MEETING DATE** : 23.10.2013

1	**Case No.:16/3/83-ALC1/2012**	Party Name:WELSET PLAST EXTRUSIONS PVT.LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00019/AM13/	RLA File :03/95/040/00618/AM12/	Lic.No/Date:0310668494 02.12.2011	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and deferred the case for want of clarification from TA, C&PC (PC Division) on the description of export product mentioned in the WC and the application. Re-listed for 20.11.2013.			

2	**Case No.:6/10/83-ALC1/2012**	Party Name:RHI CLASIL LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00186/AM13/	RLA File :09/24/040/00645/AM12/	Lic.No/Date:0910051860 22.03.2012	Defer Date:20.11.2013
	Decision :D/L dated 10.7.2013 issued by M/o Steel. The case is re-listed for 20.11.2013.			

3	**Case No.:19/10/83-ALC1/2012**	Party Name:RHI CLASIL LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00199/AM13/	RLA File :09/24/040/00653/AM12/	Lic.No/Date:0910051916 28.03.2012	Defer Date:20.11.2013
	Decision :D/L dated 10.7.2013 issued by M/o Steel. The case is re-listed for 20.11.2013.			

4	**Case No.:61/26/83-ALC1/2012**	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00543/AM13/	RLA File :31/83/040/00107/AM13/	Lic.No/Date:3110055808 17.09.2012	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. Hard copy of application awaited from RA, Pune. Reminder issued by this office on 11.10.2013. Re-listed for 20.11.2013.			

5	**Case No.:44/30/83-ALC1/2013**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00506/AM14/	RLA File :05/23/040/00374/AM13/	Lic.No/Date:0510341156 18.12.2012	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/36/2011-Ch-II dated 7.6.2013, the Committee decided to approve the case on repeat basis, as under :-

Export Item	Qty.	Import Item	Qty.
Chlorinated Paraffin (K) (Chlorine Content 51%-55%)	1 Kg	1. Linear Alpha Olefins	0.489 Kg
		2. Chlorine	0.870 Kg
		3. Tin Stabilizer	0.01 Kg
		4. HM-HDPE Drums Made of HM-HDPE Blowing grade	As per packing policy

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

6	**Case No.:34/52/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00953/AM13/	RLA File :17/24/040/00054/AM13/	Lic.No/Date:1710005165 14.01.2013	Defer Date:20.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div.). Re-listed for 20.11.2013.			

7	**Case No.:35/52/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00954/AM13/	RLA File :17/24/040/00055/AM13/	Lic.No/Date:1710005166 14.01.2013	Defer Date:20.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div.). Re-listed for 20.11.2013.			

8	**Case No.:40/52/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00959/AM13/	RLA File :17/24/040/00052/AM13/	Lic.No/Date:1710005163 14.01.2013	Defer Date:20.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div.). Re-listed for 20.11.2013.			

9	**Case No.:41/52/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00960/AM13/	RLA File :17/24/040/00053/AM13/	Lic.No/Date:1710005164 14.01.2013	Defer Date:20.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div.). Re-listed for 20.11.2013.			

10	**Case No.:16/52/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00935/AM13/	RLA File :17/24/040/00072/AM13/	Lic.No/Date:1710005211 24.01.2013	Defer Date:20.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 20.11.2013.			

11	**Case No.:18/52/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00937/AM13/	RLA File :17/24/040/00070/AM13/	Lic.No/Date:1710005209 24.01.2013	Defer Date:20.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 20.11.2013.			

12	**Case No.:19/52/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00938/AM13/	RLA File :17/24/040/00066/AM13/	Lic.No/Date:1710005205 24.01.2013	Defer Date:20.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 20.11.2013.			

13	**Case No.:35/44/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00834/AM13/	RLA File :17/24/040/00074/AM13/	Lic.No/Date:1710005212 24.01.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that Central Excise Data from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 21.8.2013. The case is re-listed for 20.11.2013.			

14	**Case No.:48/52/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00967/AM13/	RLA File :17/24/040/00063/AM13/	Lic.No/Date:1710005203 24.01.2013	Defer Date:20.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 20.11.2013.			

15	**Case No.:49/52/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00968/AM13/	RLA File :17/24/040/00068/AM13/	Lic.No/Date:1710005207 24.01.2013	Defer Date:20.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 20.11.2013.			

16	**Case No.:50/52/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00969/AM13/	RLA File :17/24/040/00071/AM13/	Lic.No/Date:1710005210 24.01.2013	Defer Date:20.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 20.11.2013.			

17	**Case No.:52/52/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00971/AM13/	RLA File :17/24/040/00069/AM13/	Lic.No/Date:1710005208 24.01.2013	Defer Date:20.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 20.11.2013.			

18	**Case No.:44/52/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00963/AM13/	RLA File :17/24/040/00083/AM13/	Lic.No/Date:1710005223 31.01.2013	Defer Date:20.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 20.11.2013.			

19	**Case No.:45/52/83-ALC1/2012**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00964/AM13/	RLA File :17/24/040/00082/AM13/	Lic.No/Date:1710005222 31.01.2013	Defer Date:20.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 20.11.2013.			

20	**Case No.:86/26/83-ALC1/2013**	Party Name:INDIA GLYCOLS LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00409/AM14/	RLA File :05/23/040/00480/AM13/	Lic.No/Date:0510347608 27.02.2013	Defer Date:20.11.2013
	Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 27.9.2013. The case is re-listed for 20.11.2013.			

21	**Case No.:88/26/83-ALC1/2013**	Party Name:ITC LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00411/AM14/	RLA File :09/24/040/00540/AM13/	Lic.No/Date:0910055575 27.03.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. E-mail to be issued. The case is re-listed for 20.11.2013			

22	**Case No.:89/26/83-ALC1/2013**	Party Name:ITC LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00412/AM14/	RLA File :09/24/040/00527/AM13/	Lic.No/Date:0910055574 27.03.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. E-mail to be issued. The case is re-listed for 20.11.2013			

23	**Case No.:57/26/83-ALC1/2013**	Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00380/AM14/	RLA File :03/94/040/00010/AM14/	Lic.No/Date:0310730970 10.04.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 14.10.2013. The case is re-listed for 20.11.2013.			

24	**Case No.:3/26/83-ALC1/2013**	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00326/AM14/	RLA File :03/94/040/00024/AM14/	Lic.No/Date:0310731508 16.04.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/10/2011/-Ch-II dated 21.10.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Pigment Orange 64 (PV) Fast Orange H2GL VP 3044)	1 Kg	Barbituric Acid	0.446 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

25	**Case No.:41/26/83-ALC1/2013**	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00364/AM14/	RLA File :03/94/040/00031/AM14/	Lic.No/Date:0310731510 16.04.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/10/2011/-Ch-II dated 21.10.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Vernatan OS IN p (Synthetic Tanning Agent containing approx.14-15% sodium salt of sulphonated naphthalene formaldehyde condensate and 67-68% sodium salt of sulphonated phenol condensed with urea and formaldehyde)	1 Kg	1. Phenol	0.280 Kg
		2. Urea Technical Grade	0.100 Kg
		3. Naphthalene Crude	0.070 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

26	**Case No.:35/17/83-ALC1/2013**	Party Name:NAGARJUNA AGRICHEM LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00208/AM14/	RLA File :09/24/040/00005/AM14/	Lic.No/Date:0910055774 17.04.2013	Defer Date:20.11.2013
	Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 21.8.2013. The case is re-listed for 20.11.2013.			

27	**Case No.:9/17/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00182/AM14/	RLA File :17/24/040/00007/AM14/	Lic.No/Date:1710005291 18.04.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. The Committee noted that for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. Reminder issued to firm on 11.10.2013. The case is re-listed for 20.11.2013.			

28	**Case No.:76/17/83-ALC1/2013**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00249/AM14/	RLA File :03/95/040/01038/AM13/	Lic.No/Date:0310731873 18.04.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated on 6.9.2013 is awaited. The case is re-listed for 20.11.2013.			

29	**Case No.:13/17/83-ALC1/2013**	Party Name:BANCO GASKETS (INDIA) LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00186/AM14/	RLA File :34/24/040/00002/AM14/	Lic.No/Date:3410036676 19.04.2013	Defer Date:20.11.2013
	Decision :D/L dated 23.9.2013 issued by DIPP. The case is re-listed for 20.11.2013.			

30	**Case No.:1/5/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00009/AM14/	RLA File :17/24/040/00005/AM14/	Lic.No/Date:1710005295 22.04.2013	Defer Date:20.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 20.11.2013.			

31	**Case No.:2/5/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00010/AM14/	RLA File :17/24/040/00006/AM14/	Lic.No/Date:1710005296 22.04.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. Reminder issued by this office on 11.10.2013. The case is re-listed for 20.11.2013.			

32	**Case No.:3/5/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00011/AM14/	RLA File :17/24/040/00008/AM14/	Lic.No/Date:1710005297 22.04.2013	Defer Date:20.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 20.11.2013.			

33	**Case No.:15/17/83-ALC1/2013**	Party Name:AVERY DENNISON (INDIA) PVT.LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00188/AM14/	RLA File :05/23/040/00518/AM13/	Lic.No/Date:0510352078 22.04.2013	Defer Date:

Decision : The committee considered the case as per Agenda. Based on the written recommendation of Technical Authority, Department of Industrial Policy & Promotion, furnished vide their U.O. Nil dated 22.10.2013, Committee decided to approve the case as under:-

Export Product: Self Adhesive Paper 155 GSM+/-10%
Quantity: 1 Sq. Meter

Import item:

S.No.	Item Description	Quantity recommended
1.	Coated paper 78 GSM +/-15%	1.04 Sq. meter
2.	Glassine Base Paper 59 GSM+/-10%	1.05 Sq. meter
3.	Solprene Butadiene Styrene Copolymer	0.003454778 Kg
4.	Westrez Ester Gums	0.006096840 Kg
5.	Quintac (Styrene Isoprene Copolymer)	0.002641889 Kg
6.	Regalite (Hydrocarbon Resin)	0.001727476 Kg
7.	Nyflex Process oil	0.0026928250 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

34	**Case No.:77/17/83-ALC1/2013**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00250/AM14/	RLA File :03/95/040/01041/AM13/	Lic.No/Date:0310732195 22.04.2013	Defer Date:20.11.2013
	Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 19.8.2013. The case is re-listed for 20.11.2013.			

35	**Case No.:2/26/83-ALC1/2013**	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00325/AM14/	RLA File :03/94/040/00043/AM14/	Lic.No/Date:0310732189 22.04.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/10/2011/-Ch-II dated 21.10.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
TANICOR SG.IN p (Synthetic Tanning Agent containing Sodium salt of Urea formaldehyde Phenol Sulfonate-37%, Sodium salt of para Formmaldehyde Phenol+Cresol Sulfonate-43.5% & Condensate of Phenol Formaldehyde-6%)	1 Kg	1. Phenol	0.301 Kg
		2. Sodium Meta Bisulphite	0.0018 Kg
		3. Urea	0.102 Kg
		4. Meta Para Cresol (Cresylic Acid)	0.0970 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

36	**Case No.:40/26/83-ALC1/2013**	Party Name:CLARIANT CHEMICALS [INDIA] LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00363/AM14/	RLA File :03/94/040/00042/AM14/	Lic.No/Date:0310732192 22.04.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/10/2011/-Ch-II dated 21.10.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Blend of Urea Polymer with cyanoguanidine, formaldehyde and lignosulphonate, Kaolin/TERGOTANRSN.INp	1 Kg	1. Sodium Meta Bisulphite	0.177 Kg
		2. Dicyandiamide	0.024 Kg
		3. Sodium Ligno Sulfonate	0.291 Kg

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	4. Urea Technical Grade	0.503 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

37	**Case No.:24/21/83-ALC1/2013**	Party Name:VIVIMED LABS LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00310/AM14/	RLA File :09/24/040/00014/AM14/	Lic.No/Date:0910055852 23.04.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 20.11.2013.

38	**Case No.:16/17/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00189/AM14/	RLA File :08/24/040/00011/AM14/	Lic.No/Date:0810120488 25.04.2013	Defer Date:20.11.2013

Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 23.8.2013. The case is re-listed for 20.11.2013.

39	**Case No.:17/17/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00190/AM14/	RLA File :08/24/040/00015/AM14/	Lic.No/Date:0810120489 25.04.2013	Defer Date:20.11.2013

Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 23.8.2013. The case is re-listed for 20.11.2013.

40	**Case No.:18/17/83-ALC1/2013**	Party Name:ARIES DYECHEM INDUSTRIES,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00191/AM14/	RLA File :08/24/040/00002/AM14/	Lic.No/Date:0810120486 25.04.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 19.8.2013. The Committee also noted that Central Excise Data has been called for from firm vide e-mail issued on 6.9.2013 which is awaited. The case is re-listed for 20.11.2013.

41	**Case No.:19/17/83-ALC1/2013**	Party Name:ANKIT INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00192/AM14/	RLA File :08/24/040/00017/AM14/	Lic.No/Date:0810120490 25.04.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 23.8.2013. The case is re-listed for 20.11.2013.

42	**Case No.:78/17/83-ALC1/2013**	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00251/AM14/	RLA File :03/95/040/01040/AM13/	Lic.No/Date:0310732635 26.04.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 27.8.2013. The case is re-listed for 20.11.2013.

43	**Case No.:88/17/83-ALC1/2013**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00261/AM14/	RLA File :03/94/040/00011/AM14/	Lic.No/Date:0310732675 26.04.2013	Defer Date:20.11.2013

Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 23.8.2013. Comments awaited. The case is re-listed for 20.11.2013.

44	**Case No.:88/5/83-ALC1/2013**	Party Name:JELL PHARMACEUTICALS PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00096/AM14/	RLA File :03/94/040/00535/AM13/	Lic.No/Date:0310732741 29.04.2013	Defer Date:20.11.2013

Decision :D/L dated 23.9.2013 issued by DIPP. The case is re-listed for 20.11.2013.

45	**Case No.:53/17/83-ALC1/2013**	Party Name:PROEC ENERGY LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00226/AM14/	RLA File :05/24/040/00016/AM14/	Lic.No/Date:0510352597 29.04.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda. The hard copy forwarded to Deptt. of C&PC(PC. Div.) for providing the comments. Committee directed to forward one set of application to Deptt. of C&PC(Chem. Div) for comments. The case is re-listed for 20.11.2013.

46	**Case No.:87/17/83-ALC1/2013**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00260/AM14/	RLA File :03/94/040/00015/AM14/	Lic.No/Date:0310732719 29.04.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(PC Div) for providing the comments. The case is re-listed for 20.11.2013.

47	**Case No.:22/17/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00195/AM14/	RLA File :17/24/040/00011/AM14/	Lic.No/Date:1710005304 30.04.2013	Defer Date:20.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div.). Re-listed for 20.11.2013.

48	**Case No.:51/17/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00224/AM14/	RLA File :08/24/040/00018/AM14/	Lic.No/Date:0810120614 30.04.2013	Defer Date:20.11.2013

Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 23.8.2013. Comments awaited. The case is re-listed for 20.11.2013.

49	**Case No.:59/17/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00232/AM14/	RLA File :17/24/040/00012/AM14/	Lic.No/Date:1710005305 30.04.2013	Defer Date:20.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 20.11.2013.

50	**Case No.:81/17/83-ALC1/2013**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case deferred**
	HQ File :01/83/050/00254/AM14/	RLA File :03/94/040/00051/AM14/	Lic.No/Date:0310732915 30.04.2013	Defer Date:

Decision : The Committee considered the case as per agenda and observed that Central Excise Data as called for vide e-mail dated 6.9.2013 has not been received. Re-listed for 1.1.2014.

51	**Case No.:83/17/83-ALC1/2013**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case deferred**
	HQ File :01/83/050/00256/AM14/	RLA File :03/94/040/00050/AM14/	Lic.No/Date:0310732912 30.04.2013	Defer Date:

Decision : The Committee considered the case as per agenda and observed that Central Excise Data as called for vide e-mail dated 6.9.2013 has not been received. Re-listed for 1.1.2014.

52	**Case No.:127/26/83-ALC1/2013**	Party Name:BEE CHEMS	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00450/AM14/	RLA File :06/24/040/00002/AM14/	Lic.No/Date:0610031752 30.04.2013	Defer Date:20.11.2013

Decision : Comments awaited from Deptt. of C&PC(PC Div). Re-listed for 20.11.2013.

53	**Case No.:1/9/83-ALC1/2013**	Party Name:JK MASTER BATCH PVT LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00157/AM14/	RLA File :05/23/040/00030/AM14/	Lic.No/Date:0510353100 03.05.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. E-mail issued on 11.10.2013 for want of hard copy. The case is re-listed for 20.11.2013

54	**Case No.:57/17/83-ALC1/2013**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00230/AM14/	RLA File :34/24/040/00293/AM13/	Lic.No/Date:3410036766 03.05.2013	Defer Date:20.11.2013

Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 23.8.2013. Comments awaited. The case is re-listed for 20.11.2013.

55	**Case No.:77/26/83-ALC1/2013**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00400/AM14/	RLA File :05/23/040/00006/AM14/	Lic.No/Date:0510353071 03.05.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 11.10.2013 issued by Deptt. of C&PC(PC.Div). Re-listed for 20.11.2013.

56	**Case No.:25/17/83-ALC1/2013**	Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00198/AM14/	RLA File :34/24/040/00025/AM14/	Lic.No/Date:3410036804 07.05.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 11.10.2013 issued by Deptt. of C&PC(PC Div). The case is re-listed for 23.10.2013.

57	**Case No.:33/17/83-ALC1/2013**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00206/AM14/	RLA File :34/24/040/00315/AM13/	Lic.No/Date:3410036798 07.05.2013	Defer Date:20.11.2013

Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 19.8.2013. Comments awaited. The case is re-listed for 20.11.2013.

58	**Case No.:36/17/83-ALC1/2013**	Party Name:DEEPAK NITRITE LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00209/AM14/	RLA File :34/24/040/00291/AM13/	Lic.No/Date:3410036797 07.05.2013	Defer Date:20.11.2013

Decision : Hard opy sent to Deptt. of C&PC(Chem.Div) on 19.8.2013. Comments awaited. The case is re-listed for 20.11.2013.

59	**Case No.:46/17/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00219/AM14/	RLA File :08/24/040/00041/AM14/	Lic.No/Date:0810120821 07.05.2013	Defer Date:20.11.2013

Decision : Hard copy sent to Deptt. of C&PC(Chem.Div) on 27.8.2013. Comments awaited. The case is re-listed for 20.11.2013.

60	**Case No.:44/26/83-ALC1/2013**	Party Name:UNITED MUD-CHEM PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00367/AM14/	RLA File :03/95/040/00067/AM14/	Lic.No/Date:0310733550 07.05.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.

61	**Case No.:45/26/83-ALC1/2013**	Party Name:YASHO INDUSTRIES PVT.LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00368/AM14/	RLA File :03/95/040/00086/AM14/	Lic.No/Date:0310733527 07.05.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda. The application has been referred to Deptt. of C&PC(Chem. Div) for providing the comments. The case is re-listed for 20.11.2013.

62	**Case No.:74/17/83-ALC1/2013**	Party Name:MICRO INKS LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00247/AM14/	RLA File :03/95/040/00093/AM14/	Lic.No/Date:0310733803 09.05.2013	Defer Date:

Decision : The committee considered the case as per Agenda. Based on the written recommendation of Technical Authority, Department of Industrial Policy & Promotion, furnished vide their U.O. Nil dated 22.10.2013, Committee decided to approve the case as under:-

Export Product : 1) Liquid Printing Inks white (Total solid 25%+/-3%)
Quantity: 1 Kg

Import item:

S.No.	Item Description	Quantity recommended
1.	Titanium Dioxide	0.250 Kg
2.	Relevant Synthetic Resins (Polyamide, VAGH & VMCH (Vinyl Acetate – Vinyl Chloride / Co-Polymer, Acrylic Emulsion, Polyester, and Polyurethane Resin)	0.120 Kg
3.	Relevant Solvent (Methyl Isobutyl Ketone, Iso Propyl Alcohol, N-Propanol, N-Butanol, Butyl Acetate Toluene)	0.650 Kg
4.	Relevant Additives (Titanium Chilates, Wax, Aerosil, PVP Luviscol, Silaneamine, Acetyl Acetone, Isopropyl Titanate)	0.010 Kg

Export Product : 2) Liquid Printing Inks various colours (Total solid 25%+/-3%)
Quantity: 1 Kg

Import item:

S.No.	Item Description	Quantity recommended
5.	Organic Pigments/Metal Complex dyes	0.220 Kg
6.	Relevant Synthetic Resins (Polyamide, VAGH & VMCH (Vinyl Acetate – Vinyl Chloride / Co-Polymer, Acrylic Emulsion, Polyester, and Polyurethane Resin)	0.150 Kg
7.	Relevant Solvent (Methyl Isobutyl Ketone, Iso Propyl Alcohol, N-Propanol, N-Butanol, Butyl Acetate Toluene)	0.650 Kg
8.	Relevant Additives (Titanium Chilates, Wax, Aerosil, PV Luviscol, Silaneamine, Acetyl Acetone, Isopropyl Titanate)	0.010 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

63	**Case No.:28/17/83-ALC1/2013**	Party Name:CHEMCON SPECIALITY CHEMICALS P LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00201/AM14/	RLA File :34/24/040/00012/AM14/	Lic.No/Date:3410036839 10.05.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 11.9.2013. The case is re-listed for 20.11.2013.

64	**Case No.:49/17/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00222/AM14/	RLA File :08/24/040/00022/AM14/	Lic.No/Date:0810120969 10.05.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 20.11.2013

65	**Case No.:42/26/83-ALC1/2013**	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00365/AM14/	RLA File :03/95/040/00094/AM14/	Lic.No/Date:0310733923 10.05.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to DIPP. The case is re-listed for 20.11.2013.

66	**Case No.:43/26/83-ALC1/2013**	Party Name:SMI COATED PRODUCTS PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00366/AM14/	RLA File :03/95/040/00097/AM14/	Lic.No/Date:0310733922 10.05.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DIPP on 14.10.2013. The case is re-listed for 20.11.2013.

67	**Case No.:55/26/83-ALC1/2013**	Party Name:METROPOLITAN EXIMCHEM LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00378/AM14/	RLA File :03/95/040/00075/AM14/	Lic.No/Date:0310733931 10.05.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.

68	**Case No.:50/17/83-ALC1/2013**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00223/AM14/	RLA File :05/23/040/00033/AM14/	Lic.No/Date:0510353883 13.05.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 11.10.2013 issued by Deptt. of C&PC(PC.Div). Re-listed for 20.11.2013.

69	**Case No.:89/17/83-ALC1/2013**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case deferred**
	HQ File :01/83/050/00262/AM14/	RLA File :03/94/040/01114/AM13/	Lic.No/Date:0310734152 13.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda and observed that Central Excise Data as called for vide e-mail dated 6.9.2013 has not been received. Reminder to be issued. Re-listed for 1.1.2014.

70	**Case No.:90/17/83-ALC1/2013**	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case deferred**
	HQ File :01/83/050/00263/AM14/	RLA File :03/94/040/00084/AM14/	Lic.No/Date:0310734143 13.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda and observed that Central Excise Data as called for vide e-mail dated 6.9.2013 has not been received. Reminder to be issued. Re-listed for 1.1.2014.

71	**Case No.:126/26/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00449/AM14/	RLA File :17/24/040/00015/AM14/	Lic.No/Date:1710005315 14.05.2013	Defer Date:20.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). The case is re-listed for 20.11.2013

72	**Case No.:2/8/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00152/AM14/	RLA File :17/24/040/00014/AM14/	Lic.No/Date:1710005314 14.05.2013	Defer Date:20.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 20.11.2013.

73	**Case No.:3/8/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00153/AM14/	RLA File :17/24/040/00018/AM14/	Lic.No/Date:1710005317 14.05.2013	Defer Date:20.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 20.11.2013.

74	**Case No.:4/8/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00154/AM14/	RLA File :17/24/040/00019/AM14/	Lic.No/Date:1710005318 14.05.2013	Defer Date:20.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 20.11.2013.

75	**Case No.:59/30/83-ALC1/2013**	Party Name:PI INDUSTRIES LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00521/AM14/	RLA File :13/24/040/00009/AM34/	Lic.No/Date:1310042993 14.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(PC. Div) vide their U.O.No.15022/21/2012/-Ch-II dated 5.8.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Pyroxasulfone Technical	1 Kg	1. Glyoxalic Acid 50% Min. 2. Hydroxylamine Sulfate 3. Bromine 4. Thiourea 5. 1-Methyl-3-(trifluoromethyl)-1H pyrazole-5-ol (MTP) 6. Potassium Carbonate Granules 7. n-Butyl Acetate 8. Acetonitrile 9. Isopropyl Alcohol 10. Sodium Sulphite	0.692 Kg 0.384 Kg 1.578 Kg 0.267 Kg 0.611 Kg 0.490 Kg 1.463 Kg 1.637 Kg 0.279 kg 0.358 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

76	**Case No.:5/8/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00155/AM14/	RLA File :17/24/040/00025/AM14/	Lic.No/Date:1710005324 15.05.2013	Defer Date:20.11.2013

Decision : Comments awaited from Deptt. of C&PC(Chem.Div.). Re-listed for 20.11.2013.

77	**Case No.:79/26/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00402/AM14/	RLA File :17/24/040/00024/AM14/	Lic.No/Date:1710005323 15.05.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 11.10.2013 is awaited. The case is re-listed for 20.11.2013

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78	Case No.:80/26/83-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00403/AM14/	RLA File :17/24/040/00022/AM14/	Lic.No/Date:1710005322 15.05.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 11.10.2013 is awaited. The case is re-listed for 20.11.2013			
79	Case No.:85/26/83-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00408/AM14/	RLA File :17/24/040/00020/AM14/	Lic.No/Date:1710005321 15.05.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 11.10.2013 is awaited. The case is re-listed for 20.11.2013			
80	Case No.:6/8/83-ALC1/2013	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00156/AM14/	RLA File :17/24/040/00023/AM14/	Lic.No/Date:1710005329 16.05.2013	Defer Date:20.11.2013
	Decision : Comments awaited from Deptt. of C&PC(Chem. Div). Re-listed for 20.11.2013.			
81	Case No.:78/26/83-ALC1/2013	Party Name:VIC INDUSTRIES,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00401/AM14/	RLA File :17/24/040/00026/AM14/	Lic.No/Date:1710005330 16.05.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
82	Case No.:81/26/83-ALC1/2013	Party Name:VENUS ETHOXYETHERS PVT LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00404/AM14/	RLA File :17/24/040/00027/AM14/	Lic.No/Date:1710005334 20.05.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received. The case is re-listed for 20.11.2013.			
83	Case No.:56/26/83-ALC1/2013	Party Name:MICRO INKS LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00379/AM14/	RLA File :03/95/040/00148/AM14/	Lic.No/Date:0310735075 21.05.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DIPP on 14.10.2013. The case is re-listed for 20.11.2013.			
84	Case No.:25/21/83-ALC1/2013	Party Name:VISWAAT CHEMICALS LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00311/AM14/	RLA File :03/95/040/00112/AM14/	Lic.No/Date:0310735531 24.05.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 11.9.2013. The case is re-listed for 20.11.2013.			
85	Case No.:6/26/83-ALC1/2013	Party Name:ROSSARI BIOTECH LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00329/AM14/	RLA File :03/95/040/00158/AM14/	Lic.No/Date:0310735539 24.05.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 25.9.2013. The case is re-listed for 20.11.2013.			
86	Case No.:7/26/83-ALC1/2013	Party Name:TASKAR CHEMICALS PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00330/AM14/	RLA File :03/95/040/00157/AM14/	Lic.No/Date:0310735526 24.05.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 25.9.2013. The case is re-listed for 20.11.2013.			
87	Case No.:26/26/83-ALC1/2013	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00349/AM14/	RLA File :03/94/040/00131/AM14/	Lic.No/Date:0310735569 24.05.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. The Committee noted that Central Excise Data duly certified by Central Excise as called for vide e-mail dated 8.10.2013 is awaited. The case is re-listed for 20.11.2013			
88	Case No.:5/26/83-ALC1/2013	Party Name:PIDILITE INDUSTRIES LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00328/AM14/	RLA File :03/95/040/01050/AM13/	Lic.No/Date:0310735655 27.05.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 24.9.2013. The case is re-listed for 20.11.2013.			
89	Case No.:30/26/83-ALC1/2013	Party Name:GUJARAT BOROSIL LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00353/AM14/	RLA File :03/94/040/00048/AM14/	Lic.No/Date:0310735808 28.05.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
90	Case No.:8/26/83-ALC1/2013	Party Name:SKC CHEMIE PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Approved
	HQ File :01/83/050/00331/AM14/	RLA File :03/95/040/00164/AM14/	Lic.No/Date:0310735971 29.05.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/44/2013/-Ch-II dated 21.10.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Di-Potassium Hydrogen Ortho Phosphate	1 Kg	1. Phosphoric Acid (85% pure)	0.731 Kg
		2. Potassium Hydroxide (90%) (+/-2%)	0.784 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

91	Case No.:69/26/83-ALC1/2013	Party Name:HT BURDA MEDIA LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00392/AM14/	RLA File :05/23/040/00054/AM14/	Lic.No/Date:0510355513 29.05.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DIPP on 24.9.2013. The case is re-listed for 20.11.2013.			
92	Case No.:24/26/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00347/AM14/	RLA File :03/94/040/00167/AM14/	Lic.No/Date:0310736146 30.05.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
93	Case No.:25/26/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00348/AM14/	RLA File :03/94/040/00169/AM14/	Lic.No/Date:0310736144 30.05.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.			
94	Case No.:1/26/83-ALC1/2013	Party Name:YASHO INDUSTRIES PVT LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00324/AM14/	RLA File :03/95/040/00176/AM14/	Lic.No/Date:0310736251 31.05.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC Div) on 25.9.2013. The case is re-listed for 20.11.2013.			
95	Case No.:20/26/83-ALC1/2013	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00343/AM14/	RLA File :03/94/040/00170/AM14/	Lic.No/Date:0310736370 03.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 27.9.2013. The case is re-listed for 20.11.2013.			
96	Case No.:65/26/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00388/AM14/	RLA File :31/83/040/00033/AM14/	Lic.No/Date:3110058596 03.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 25.9.2013. The case is re-listed for 20.11.2013.			
97	Case No.:19/26/83-ALC1/2013	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00342/AM14/	RLA File :03/94/040/00177/AM14/	Lic.No/Date:0310736582 04.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 27.9.2013. The Committee decided to send one copy to PC Division also for comments. The case is re-listed for 20.11.2013.			
98	Case No.:84/26/83-ALC1/2013	Party Name:BRILLIANT PRINTERS PVT LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00407/AM14/	RLA File :07/24/040/00018/AM14/	Lic.No/Date:0710095753 04.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of information from the firm to the D/L dated 22.10.2013 issued by DIPP. The case is re-listed for 20.11.2013.			
99	Case No.:4/21/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00290/AM14/	RLA File :08/24/040/00053/AM14/	Lic.No/Date:0810121750 06.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. Hard copy of application sent to Deptt. of C&PC(Chem. Div) on 18.9.2013. The Committee noted that Central Excise Data duly certified by Central Excise as called vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 20.11.2013			
100	Case No.:9/21/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Deffered and Re-indexed
	HQ File :01/83/050/00295/AM14/	RLA File :08/24/040/00090/AM14/	Lic.No/Date:0810121751 06.06.2013	Defer Date:23.10.2013
	Decision : The Committee considered the case as per agenda. Hard copy of application sent to Deptt. of C&PC(Chem. Div) on 18.9.2013. The Committee noted that Central Excise Data duly certified by Central Excise as called vide e-mail dated 6.9.2013 is awaited. The case is re-listed for 20.11.2013			
101	Case No.:14/21/83-ALC1/2013	Party Name:BRAKEWEL AUTOMOTIVE COMPONENTS(I)P LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00300/AM14/	RLA File :05/23/040/00517/AM13/	Lic.No/Date:0510356400 06.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DIPP on 11.9.2013. The case is re-listed for 20.11.2013.			
102	Case No.:26/21/83-ALC1/2013	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00312/AM14/	RLA File :03/95/040/00173/AM14/	Lic.No/Date:0310736883 06.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. Hard copy of application sent to DIPP on 11.9.2013. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. The case is re-listed for 20.11.2013			
103	Case No.:9/26/83-ALC1/2013	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00332/AM14/	RLA File :03/95/040/00188/AM14/	Lic.No/Date:0310736879 06.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. Hard copy of application sent to DIPP on 24.9.2013. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 8.10.2013 for Central Excise Data. The case is re-listed for 20.11.2013			
104	Case No.:18/26/83-ALC1/2013	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Approved
	HQ File :01/83/050/00341/AM14/	RLA File :03/94/040/00175/AM14/	Lic.No/Date:0310736967 06.06.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/30/2011/-Ch-II dated 26.7.2012, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Lubricating Oil Additive Fatty Alcohol (C12-C18) Terpolymer in Base Oil with 50% Non-Volatile Matter Solid content – 50%, Base Oil content – 50%	1 Kg	1. Styrene	0.083 Kg
		2. Maleic Anhydride	0.078 Kg
		3. Fatty Alcohol (C12-C18)	0.274 Kg
		4. Relevant Base Oil	0.500 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

105	Case No.:37/30/83-ALC1/2013	Party Name:ANKIT INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00499/AM14/	RLA File :08/24/040/00093/AM14/	Lic.No/Date:0810121746 06.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
106	Case No.:60/26/83-ALC1/2013	Party Name:DAIKAFFIL CHEMICALS INDIA LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00383/AM14/	RLA File :03/94/040/01128/AM13/	Lic.No/Date:0310737162 10.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 25.9.2013. The case is re-listed for 20.11.2013.			
107	Case No.:63/26/83-ALC1/2013	Party Name:SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00386/AM14/	RLA File :31/83/040/00018/AM14/	Lic.No/Date:3110058683 10.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 25.9.2013. The case is re-listed for 20.11.2013.			
108	Case No.:59/26/83-ALC1/2013	Party Name:BILAGINDUSTRIES PVT. LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00382/AM14/	RLA File :03/94/040/00202/AM14/	Lic.No/Date:0310737262 11.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. Hard copy of application forwarded to C&PC(Chem. Div) on 27.9.2013. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 11.10.2013. The case is re-listed for 20.11.2013			
109	Case No.:25/30/83-ALC1/2013	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00487/AM14/	RLA File :03/94/040/00216/AM14/	Lic.No/Date:0310737259 11.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
110	Case No.:13/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00336/AM14/	RLA File :03/95/040/00831/AM13/	Lic.No/Date:0310737310 13.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. Hard copy of application forwarded to C&PC(Chem. Div) on 29.9.2013. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 11.10.2013. The case is re-listed for 20.11.2013			
111	Case No.:14/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00337/AM14/	RLA File :03/95/040/01058/AM13/	Lic.No/Date:0310737312 13.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. Hard copy of application forwarded to C&PC(Chem. Div) on 3.10.2013. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 11.10.2013. The case is re-listed for 20.11.2013			
112	Case No.:15/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00338/AM14/	RLA File :03/95/040/01059/AM13/	Lic.No/Date:0310737311 13.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 11.10.2013. The case is re-listed for 20.11.2013.			
113	Case No.:16/26/83-ALC1/2013	Party Name:MONARCH CATALYST PVT LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Approved
	HQ File :01/83/050/00339/AM14/	RLA File :03/95/040/00192/AM14/	Lic.No/Date:0310737320 13.06.2013	Defer Date:

Decision : The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/13/2010/-Ch-II dated 21.10.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
10% Palladium on Carbon Catalyst	1 Kg	1. Palladium Metal (Sponge & Ingot)	0.100 Kg
		2. Activated Carbon	0.900 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

114	Case No.:11/26/83-ALC1/2013	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00334/AM14/	RLA File :03/95/040/00147/AM14/	Lic.No/Date:0310737714 14.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. Hard copy of application forwarded to C&PC(Chem. Div) on 15.10.2013. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 11.10.2013. The case is re-listed for 20.11.2013			
115	Case No.:83/26/83-ALC1/2013	Party Name:GRANITO BRUSHES PVT LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00406/AM14/	RLA File :07/24/040/00063/AM14/	Lic.No/Date:0710095916 14.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
116	Case No.:6/21/83-ALC1/2013	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00292/AM14/	RLA File :08/24/040/00110/AM14/	Lic.No/Date:0810122025 18.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. Hard copy of application has been sent to Deptt. of C&PC(Chem. Div) on 18.9.2013. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. The case is re-listed for 20.11.2013			
117	Case No.:10/21/83-ALC1/2013	Party Name:INDO COLCHEM LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00296/AM14/	RLA File :08/24/040/00079/AM14/	Lic.No/Date:0810122024 18.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. Hard copy of application has been sent to Deptt. of C&PC(Chem. Div) on 18.9.2013. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. The case is re-listed for 20.11.2013			
118	Case No.:26/30/83-ALC1/2013	Party Name:JAWAHAR SAW MILLS PRIVATE LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00488/AM14/	RLA File :03/94/040/00241/AM14/	Lic.No/Date:0310738027 18.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
119	Case No.:10/26/83-ALC1/2013	Party Name:MAKWELL PLASTISIZERS PVT. LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00333/AM14/	RLA File :03/95/040/00234/AM14/	Lic.No/Date:0310738547 21.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 25.9.2013. The case is re-listed for 20.11.2013.			
120	Case No.:22/21/83-ALC1/2013	Party Name:GREENPLY INDUSTRIES LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00308/AM14/	RLA File :02/24/040/00038/AM14/	Lic.No/Date:0210190999 24.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC Div) on 18.9.2013. The case is re-listed for 20.11.2013.			
121	Case No.:23/21/83-ALC1/2013	Party Name:GREENPLY INDUSTRIES LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00309/AM14/	RLA File :02/24/040/00037/AM14/	Lic.No/Date:0210190998 24.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC Div) on 18.9.2013. The case is re-listed for 20.11.2013.			
122	Case No.:70/26/83-ALC1/2013	Party Name:RUBAMIN LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	Status:Case Deferred
	HQ File :01/83/050/00393/AM14/	RLA File :34/24/040/00026/AM14/	Lic.No/Date:3410037193 24.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 24.9.2013. The case is re-listed for 20.11.2013.			

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S.No.				
123	**Case No.:90/26/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00413/AM14/	RLA File :17/24/040/00038/AM14/	Lic.No/Date:1710005394 24.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 11.10.2013. The case is re-listed for 20.11.2013			
124	**Case No.:91/26/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00414/AM14/	RLA File :17/24/040/00037/AM14/	Lic.No/Date:1710005393 24.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 11.10.2013. The case is re-listed for 20.11.2013			
125	**Case No.:125/26/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00448/AM14/	RLA File :17/24/040/00036/AM14/	Lic.No/Date:1710005392 24.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 11.10.2013. The case is re-listed for 20.11.2013			
126	**Case No.:12/26/83-ALC1/2013**	Party Name:REX TONE INDUSTRIES LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00335/AM14/	RLA File :03/95/040/00229/AM14/	Lic.No/Date:0310739020 25.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and it has been sent to DIPP on 3.10.2013. . The case is re-listed for 20.11.2013.			
127	**Case No.:17/26/83-ALC1/2013**	Party Name:NEELIKON FOOD DYES & CHEMICALS LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00340/AM14/	RLA File :03/95/040/00239/AM14/	Lic.No/Date:0310739216 26.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 25.9.2013. The case is re-listed for 20.11.2013.			
128	**Case No.:12/21/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case deferred**
	HQ File :01/83/050/00298/AM14/	RLA File :08/24/040/00107/AM14/	Lic.No/Date:0810122299 27.06.2013	Defer Date:
	Decision : The Committee considered the case as per agenda and deferred the case for want of Central Excise Data from firm. E-mail issued on 6.9.2013. Reminder to be issued. Re-listed for 1.1.2014.			
129	**Case No.:73/26/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00396/AM14/	RLA File :08/24/040/00122/AM14/	Lic.No/Date:0810122296 27.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. The Committee noted that the firm has furnished the Central Excise Data duly certified by Chartered Accountant not certified by Central Excise. Reminder to be issued. The case is re-listed for 20.11.2013			
130	**Case No.:75/26/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00398/AM14/	RLA File :08/24/040/00106/AM14/	Lic.No/Date:0810122298 27.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. Hard copy of application sent to Deptt. of C&PC(Chem. Div) on 19.9.2013. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 11.10.013. The case is re-listed for 20.11.2013			
131	**Case No.:76/26/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case deferred**
	HQ File :01/83/050/00399/AM14/	RLA File :08/24/040/00114/AM14/	Lic.No/Date:0810122297 27.06.2013	Defer Date:
	Decision : The Committee considered the case as per agenda and deferred the case for want of Central Excise Data from firm. E-mail issued on 11.10.2013. Reminder to be issued. Re-listed for 8.1.2014.			
132	**Case No.:92/26/83-ALC1/2013**	Party Name:PRAVIN CHHAPERIA MR(PROP M/S.CHHAPERIA INTL CO)	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00415/AM14/	RLA File :07/24/040/00009/AM14/	Lic.No/Date:0710096280 27.06.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to DIPP. The case is re-listed for 20.11.2013.			
133	**Case No.:11/21/83-ALC1/2013**	Party Name:SURIE POLEX	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00297/AM14/	RLA File :05/24/040/00098/AM14/	Lic.No/Date:0510358250 28.06.2013	Defer Date:
	Decision : The Committee considered the case as per agenda. Based on the written recommendation of DIPP vide their U.O.No.Nil dated 22.10.2013, the Committee decided to approve the case as under :-			

Export Item	Qty.	Import Item	Qty.
Grinding and Polishing Abrasive (with cast shoe of 100 gms and abrasive 500 gms)	1 piece (600 gms)	1. Calined Alumina POL P2 2. Potassium tetra oxalate	Net to net Net to net

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

S.No.				
134	**Case No.:72/26/83-ALC1/2013**	Party Name:RUBAMIN LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00395/AM14/	RLA File :34/24/040/00058/AM14/	Lic.No/Date:3410037280 01.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 24.9.2013. The case is re-listed for 20.11.2013.			
135	**Case No.:74/26/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00397/AM14/	RLA File :08/24/040/00125/AM14/	Lic.No/Date:0810122412 01.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 19.9.2013. The case is re-listed for 20.11.2013.			
136	**Case No.:13/21/83-ALC1/2013**	Party Name:ATLANTIC CARE CHEMICALS	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00299/AM14/	RLA File :10/24/040/00021/AM14/	Lic.No/Date:1010053953 02.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. The application has been forwarded to DBT on 8.10.2013 for comments. The case is re-listed for 20.11.2013.			
137	**Case No.:36/26/83-ALC1/2013**	Party Name:JOLLY BOARD LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00359/AM14/	RLA File :03/94/040/00286/AM14/	Lic.No/Date:0310739897 02.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.			
138	**Case No.:31/21/83-ALC1/2013**	Party Name:BAJAJ POLYBLENDS PRIVATE LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00317/AM14/	RLA File :50/24/040/00002/AM14/	Lic.No/Date:5010001725 03.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 11.9.2013. The case is re-listed for 20.11.2013.			
139	**Case No.:29/26/83-ALC1/2013**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00352/AM14/	RLA File :03/94/040/00226/AM14/	Lic.No/Date:0310740131 03.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 8.10.2013. The case is re-listed for 20.11.2013.			
140	**Case No.:31/26/83-ALC1/2013**	Party Name:HINDUSTAN PLATINUM PVT. LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00354/AM14/	RLA File :03/94/040/00263/AM14/	Lic.No/Date:0310740134 03.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 8.10.2013. The case is re-listed for 20.11.2013.			
141	**Case No.:32/26/83-ALC1/2013**	Party Name:SPECTRUM POLYMERS PVT.LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00355/AM14/	RLA File :03/95/040/00194/AM14/	Lic.No/Date:0310740048 03.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 25.9.2013. The case is re-listed for 20.11.2013.			
142	**Case No.:17/21/83-ALC1/2013**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00303/AM14/	RLA File :05/23/040/00125/AM14/	Lic.No/Date:0510358712 04.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 11.9.2013. The case is re-listed for 20.11.2013.			
143	**Case No.:22/26/83-ALC1/2013**	Party Name:GODREJ INDUSTRIES LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00345/AM14/	RLA File :03/94/040/00204/AM14/	Lic.No/Date:0310740374 04.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.			
144	**Case No.:52/26/83-ALC1/2013**	Party Name:BHANU DYES PVT.LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00375/AM14/	RLA File :03/94/040/00278/AM14/	Lic.No/Date:0310740373 04.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 3.10.2013. The case is re-listed for 20.11.2013.			
145	**Case No.:58/26/83-ALC1/2013**	Party Name:BANKIM PLAST PVT.LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00381/AM14/	RLA File :03/94/040/00280/AM14/	Lic.No/Date:0310740372 04.07.2013	Defer Date:22.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 27.9.2013. The case is re-listed for 20.11.2013.			
146	**Case No.:61/26/83-ALC1/2013**	Party Name:NUBIOLA INDIA P LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00384/AM14/	RLA File :04/24/040/00006/AM14/	Lic.No/Date:0410147787 04.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 25.9.2013. The case is re-listed for 20.11.2013.			
147	**Case No.:62/26/83-ALC1/2013**	Party Name:GANDHI AND ASSOCIATES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00385/AM14/	RLA File :34/24/040/00014/AM14/	Lic.No/Date:3410037344 04.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DIPP on 25.9.2013. The case is re-listed for 20.11.2013.			
148	**Case No.:15/30/83-ALC1/2013**	Party Name:KIRAN GLOBAL CHEMS LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00477/AM14/	RLA File :05/23/040/00129/AM14/	Lic.No/Date:0510358703 04.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
149	**Case No.:49/26/83-ALC1/2013**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00372/AM14/	RLA File :03/94/040/00066/AM14/	Lic.No/Date:0310740469 05.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 8.10.2013. The case is re-listed for 20.11.2013.			
150	**Case No.:51/26/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00374/AM14/	RLA File :03/94/040/00129/AM14/	Lic.No/Date:0310740478 05.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 14.10.2013. The case is re-listed for 20.11.2013.			
151	**Case No.:54/26/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00377/AM14/	RLA File :03/94/040/00228/AM14/	Lic.No/Date:0310740482 05.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 8.10.2013. The case is re-listed for 20.11.2013.			
152	**Case No.:71/26/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00394/AM14/	RLA File :08/24/040/00098/AM14/	Lic.No/Date:0810122586 05.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 24.9.2013. The case is re-listed for 20.11.2013.			
153	**Case No.:53/26/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00376/AM14/	RLA File :03/94/040/00268/AM14/	Lic.No/Date:0310740658 08.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 8.10.2013. The case is re-listed for 20.11.2013.			
154	**Case No.:38/30/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case deferred**
	HQ File :01/83/050/00500/AM14/	RLA File :08/24/040/00136/AM14/	Lic.No/Date:0810122603 08.07.2013	Defer Date:
	Decision : The Committee considered the case as per agenda and deferred the case for want of Central Excise Data from firm. E-mail to be issued. Re-listed for 1.1.2014.			
155	**Case No.:39/30/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case deferred**
	HQ File :01/83/050/00501/AM14/	RLA File :08/24/040/00137/AM14/	Lic.No/Date:0810122602 08.07.2013	Defer Date:
	Decision : The Committee considered the case as per agenda and deferred the case for want of Central Excise Data from firm. E-mail to be issued. Re-listed for 1.1.2014.			
156	**Case No.:7/21/83-ALC1/2013**	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00293/AM14/	RLA File :05/24/040/00103/AM14/	Lic.No/Date:0510359276 09.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DIPP on 18.9.2013. The case is re-listed for 20.11.2013.			
157	**Case No.:4/26/83-ALC1/2013**	Party Name:ROHA DYE CHEM PVT LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00327/AM14/	RLA File :03/95/040/00120/AM14/	Lic.No/Date:0310740773 09.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 24.9.2013. The case is re-listed for 20.11.2013.			
158	**Case No.:37/26/83-ALC1/2013**	Party Name:PLASTIBLENDS INDIA LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00360/AM14/	RLA File :03/95/040/00259/AM14/	Lic.No/Date:0310740784 09.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 8.10.2013. The case is re-listed for 20.11.2013.			
159	**Case No.:50/26/83-ALC1/2013**	Party Name:JYOTI CERAMIC INDUSTRIES PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00373/AM14/	RLA File :03/94/040/00238/AM14/	Lic.No/Date:0310740833 09.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 15.10.2013. The case is re-listed for 20.11.2013.			
160	**Case No.:21/26/83-ALC1/2013**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00344/AM14/	RLA File :03/95/040/00052/AM14/	Lic.No/Date:0310741054 10.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 25.9.2013. The case is re-listed for 20.11.2013.			
161	**Case No.:33/26/83-ALC1/2013**	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00356/AM14/	RLA File :03/95/040/00119/AM14/	Lic.No/Date:0310741050 10.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 25.9.2013. The case is re-listed for 20.11.2013.			
162	**Case No.:64/26/83-ALC1/2013**	Party Name:EVERSHINE WOOD PACKAGING PVT LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00387/AM14/	RLA File :04/24/040/00075/AM14/	Lic.No/Date:0410147909 10.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DIPP on 25.9.2013. The case is re-listed for 20.11.2013.			
163	**Case No.:19/30/83-ALC1/2013**	Party Name:D DECOR EXPORTS.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00481/AM14/	RLA File :03/94/040/00203/AM14/	Lic.No/Date:0310740931 10.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
164	**Case No.:16/21/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00302/AM14/	RLA File :08/24/040/00154/AM14/	Lic.No/Date:0810122699 11.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda. Hard copy of application sent to Deptt. of C&PC(Chem. Div) on 11.9.2013. The Committee decided to call for Central Excise Data duly certified by Central Excise. E-mail issued on 6.9.2013. The case is re-listed for 20.11.2013			
165	**Case No.:16/30/83-ALC1/2013**	Party Name:JAYANT PRINTERY	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00478/AM14/	RLA File :03/94/040/00275/AM14/	Lic.No/Date:0310741205 11.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
166	**Case No.:18/21/83-ALC1/2013**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00304/AM14/	RLA File :05/23/040/00142/AM14/	Lic.No/Date:0510359599 12.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for wants of information from the firm to the D/L dated 11.10.2013 issued by Deptt. of C&PC(PC.Div). Re-listed for 20.11.2013.			
167	**Case No.:38/26/83-ALC1/2013**	Party Name:OMTECH CHEMICAL INDUSTRIES PVT.LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00361/AM14/	RLA File :03/95/040/00298/AM14/	Lic.No/Date:0310741478 15.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.			
168	**Case No.:21/30/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00483/AM14/	RLA File :03/94/040/00128/AM14/	Lic.No/Date:0310741437 15.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
169	**Case No.:32/30/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00494/AM14/	RLA File :08/24/040/00149/AM14/	Lic.No/Date:0810122791 15.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
170	**Case No.:27/26/83-ALC1/2013**	Party Name:KIM CHEMICALS LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00350/AM14/	RLA File :03/94/040/00303/AM14/	Lic.No/Date:0310741761 17.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
	Case No.:10/30/83-ALC1/2013	Party Name:GRANITECH PRIVATE LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**

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No.				
171	HQ File :01/83/050/00472/AM14/	RLA File :07/24/040/00096/AM14/	Lic.No/Date:0710096794 17.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to DIPP. The case is re-listed for 20.11.2013.			
172	**Case No.:17/30/83-ALC1/2013**	Party Name:INDIAN DYESSTUFF & CHEMICALS MFG CO	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00479/AM14/	RLA File :03/94/040/00294/AM14/	Lic.No/Date:0310741764 17.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
173	**Case No.:1/18/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00275/AM14/	RLA File :08/24/040/00162/AM14/	Lic.No/Date:0810122899 18.07.2013	Defer Date:20.11.2013
	Decision : Committee decided to call for central excise data duly certified by Central Excise Authority. Re-listed for 20.11.2013			
174	**Case No.:2/18/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00276/AM14/	RLA File :08/24/040/00163/AM14/	Lic.No/Date:0810122900 18.07.2013	Defer Date:20.11.2013
	Decision : Committee decided to call for central excise data duly certified by Central Excise Authority. Re-listed for 20.11.2013			
175	**Case No.:87/26/83-ALC1/2013**	Party Name:KUTCH CHEMICAL INDUSTRIES LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00410/AM14/	RLA File :34/24/040/00076/AM14/	Lic.No/Date:3410037437 18.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
176	**Case No.:34/26/83-ALC1/2013**	Party Name:UNITED PHOSPHORUS LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00357/AM14/	RLA File :03/95/040/00290/AM14/	Lic.No/Date:0310742260 19.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 25.9.2013. The case is re-listed for 20.11.2013.			
177	**Case No.:39/26/83-ALC1/2013**	Party Name:SUNSHIELD CHEMICALS LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00362/AM14/	RLA File :03/95/040/00319/AM14/	Lic.No/Date:0310742176 19.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.			
178	**Case No.:28/30/83-ALC1/2013**	Party Name:INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00490/AM14/	RLA File :05/23/040/00158/AM14/	Lic.No/Date:0510360321 19.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
179	**Case No.:4/18/83-ALC1/2013**	Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00278/AM14/	RLA File :08/24/040/00150/AM14/	Lic.No/Date:0810123039 22.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 24.9.2013. The case is re-listed for 20.11.2013.			
180	**Case No.:35/26/83-ALC1/2013**	Party Name:PIRAMAL ENTERPRISES LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00358/AM14/	RLA File :03/95/040/00934/AM13/	Lic.No/Date:0310742480 23.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DIPP on 25.9.2013. The case is re-listed for 20.11.2013.			
181	**Case No.:31/30/83-ALC1/2013**	Party Name:KIRAN GLOBAL CHEMS LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00493/AM14/	RLA File :05/23/040/00161/AM14/	Lic.No/Date:0510360496 23.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
182	**Case No.:33/30/83-ALC1/2013**	Party Name:ADARSHA SPECIALITY CHEMICALS PVT LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00495/AM14/	RLA File :07/24/040/00098/AM14/	Lic.No/Date:0710096985 23.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
183	**Case No.:35/30/83-ALC1/2013**	Party Name:GIRDHARS INTERNATIONAL PVT. LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00497/AM14/	RLA File :05/23/040/00130/AM14/	Lic.No/Date:0510360511 23.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
184	**Case No.:18/30/83-ALC1/2013**	Party Name:HCL LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00480/AM14/	RLA File :03/94/040/00156/AM14/	Lic.No/Date:0310742697 24.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
185	**Case No.:29/30/83-ALC1/2013**	Party Name:KLJ ORGANIC LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00491/AM14/	RLA File :05/23/040/00159/AM14/	Lic.No/Date:0510360737 24.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
186	**Case No.:23/26/83-ALC1/2013**	Party Name:PLASTIBLENDS INDIA LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00346/AM14/	RLA File :03/95/040/00251/AM14/	Lic.No/Date:0310742853 25.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 10.10.2013. The case is re-listed for 20.11.2013.			
187	**Case No.:116/26/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00439/AM14/	RLA File :31/83/040/00028/AM14/	Lic.No/Date:3110059549 25.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 10.10.2013. The case is re-listed for 20.11.2013.			
188	**Case No.:117/26/83-ALC1/2013**	Party Name:SYNGENTA INDIA LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00440/AM14/	RLA File :31/83/040/00029/AM14/	Lic.No/Date:3110059550 25.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 10.10.2013. The case is re-listed for 20.11.2013.			
189	**Case No.:118/26/83-ALC1/2013**	Party Name:RUSHABH INVESTMENT PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00441/AM14/	RLA File :31/83/040/00068/AM14/	Lic.No/Date:3110059544 25.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DIPP on 14.10.2013. The case is re-listed for 20.11.2013.			
190	**Case No.:119/26/83-ALC1/2013**	Party Name:RUSHABH INVESTMENT PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00442/AM14/	RLA File :31/83/040/00069/AM14/	Lic.No/Date:3110059545 25.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to DIPP on 14.10.2013. The case is re-listed for 20.11.2013.			
191	**Case No.:22/30/83-ALC1/2013**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00484/AM14/	RLA File :03/94/040/00327/AM14/	Lic.No/Date:0310742900 25.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
192	**Case No.:27/30/83-ALC1/2013**	Party Name:SAIBABA SURFACTANTS (P) LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00489/AM14/	RLA File :08/24/040/00146/AM14/	Lic.No/Date:0810123204 25.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
193	**Case No.:42/30/83-ALC1/2013**	Party Name:MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00504/AM14/	RLA File :04/24/040/00059/AM14/	Lic.No/Date:0410148312 25.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
194	**Case No.:64/30/83-ALC1/2013**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00526/AM14/	RLA File :34/24/040/00072/AM14/	Lic.No/Date:3410037492 25.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
195	**Case No.:82/26/83-ALC1/2013**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00405/AM14/	RLA File :05/23/040/00163/AM14/	Lic.No/Date:0510360912 26.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
196	**Case No.:23/30/83-ALC1/2013**	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00485/AM14/	RLA File :03/94/040/00310/AM14/	Lic.No/Date:0310743000 26.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
197	**Case No.:24/30/83-ALC1/2013**	Party Name:AIMCO PESTICIDES LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00486/AM14/	RLA File :03/94/040/00346/AM14/	Lic.No/Date:0310743009 26.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
198	**Case No.:34/30/83-ALC1/2013**	Party Name:GIRDHARS INTERNATIONAL PVT. LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00496/AM14/	RLA File :05/23/040/00170/AM14/	Lic.No/Date:0510360909 26.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
199	**Case No.:63/30/83-ALC1/2013**	Party Name:RISE CHEMICAL INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00525/AM14/	RLA File :06/24/040/00015/AM14/	Lic.No/Date:0610033186 26.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
200	**Case No.:47/26/83-ALC1/2013**	Party Name:YASHO INDUSTRIES PVT LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00370/AM14/	RLA File :03/95/040/00341/AM14/	Lic.No/Date:0310743180 29.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 15.10.2013. The case is re-listed for 20.11.2013.			
201	**Case No.:113/26/83-ALC1/2013**	Party Name:MARUTI MULTICHEM PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00436/AM14/	RLA File :08/24/040/00170/AM14/	Lic.No/Date:0810123302 29.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 8.10.2013. The case is re-listed for 20.11.2013.			
202	**Case No.:114/26/83-ALC1/2013**	Party Name:ATUL LIMITED,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00437/AM14/	RLA File :08/24/040/00175/AM14/	Lic.No/Date:0810123301 29.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 8.10.2013. The case is re-listed for 20.11.2013.			
203	**Case No.:20/30/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00482/AM14/	RLA File :03/94/040/00308/AM14/	Lic.No/Date:0310743226 29.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
204	**Case No.:30/30/83-ALC1/2013**	Party Name:SHIVAM PETRO PRODUCTS (SPP)	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00492/AM14/	RLA File :05/24/040/00124/AM14/	Lic.No/Date:0510361253 30.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
205	**Case No.:115/26/83-ALC1/2013**	Party Name:GULBRANDSEN CHEMICALS PVT LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00438/AM14/	RLA File :34/24/040/00088/AM14/	Lic.No/Date:3410037542 31.07.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 8.10.2013. The case is re-listed for 20.11.2013.			
206	**Case No.:48/26/83-ALC1/2013**	Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00371/AM14/	RLA File :03/95/040/00999/AM13/	Lic.No/Date:0310743684 01.08.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 15.10.2013. The case is re-listed for 20.11.2013.			
207	**Case No.:28/26/83-ALC1/2013**	Party Name:GRAUER & WEIL (INDIA) LIMITED,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00351/AM14/	RLA File :03/94/040/00342/AM14/	Lic.No/Date:0310743967 02.08.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
208	**Case No.:96/26/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00419/AM14/	RLA File :08/24/040/00179/AM14/	Lic.No/Date:0810123461 02.08.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 10.10.2013. The case is re-listed for 20.11.2013.			
209	**Case No.:106/26/83-ALC1/2013**	Party Name:ANKIT INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00429/AM14/	RLA File :08/24/040/00186/AM14/	Lic.No/Date:0810123457 02.08.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
210	**Case No.:112/26/83-ALC1/2013**	Party Name:INTECH PHARMA PVT. LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00435/AM14/	RLA File :05/23/040/00184/AM14/	Lic.No/Date:0510361749 02.08.2013	Defer Date:20.11.2013
	The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/133/2011-Ch-II dated 20.5.2013, the Committee decided to approve the case as under :-			
	Export Item: Methyl Bromide 98% + 2% Chloropicrin; Qty.: 1 Kg; Import Item: 1. Liquid Bromine, 2. Chloropicrin; Qty.: 0.926 Kg, 0.020 Kg			
	RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.			
211	**Case No.:120/26/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00443/AM14/	RLA File :08/24/040/00180/AM14/	Lic.No/Date:0810123460 02.08.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 10.10.2013. The case is re-listed for 20.11.2013.			
212	**Case No.:121/26/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00444/AM14/	RLA File :08/24/040/00181/AM14/	Lic.No/Date:0810123458 02.08.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 10.10.2013. The case is re-listed for 20.11.2013.			
213	**Case No.:68/26/83-ALC1/2013**	Party Name:SHIVA EXIM ENTERPRISES (SEE)	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00391/AM14/	RLA File :05/24/040/00086/AM14/	Lic.No/Date:0510361868 05.08.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 24.9.2013. The case is re-listed for 20.11.2013.			
214	**Case No.:95/26/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00418/AM14/	RLA File :08/24/040/00193/AM14/	Lic.No/Date:0810123500 05.08.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 8.10.2013. The case is re-listed for 20.11.2013.			
215	**Case No.:109/26/83-ALC1/2013**	Party Name:JAY CHEMICAL INDUSTRIES LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00432/AM14/	RLA File :08/24/040/00192/AM14/	Lic.No/Date:0810123501 05.08.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 3.10.2013. The case is re-listed for 20.11.2013.			
216	**Case No.:66/26/83-ALC1/2013**	Party Name:WEST BENGAL CHEMICAL INDUSTRIES LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00389/AM14/	RLA File :02/24/040/00050/AM14/	Lic.No/Date:0210192780 06.08.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 24.9.2013. The case is re-listed for 20.11.2013.			
217	**Case No.:93/26/83-ALC1/2013**	Party Name:CHHENNA CORPORATION	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00416/AM14/	RLA File :05/23/040/00173/AM14/	Lic.No/Date:0510362094 06.08.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013			
218	**Case No.:48/30/83-ALC1/2013**	Party Name:DEVHARSH INFOTECH PVT LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00510/AM14/	RLA File :03/94/040/00383/AM14/	Lic.No/Date:0310744387 06.08.2013	Defer Date:20.11.2013
	Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.			

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219	**Case No.:98/26/83-ALC1/2013**	Party Name:PROEC ENERGY LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00421/AM14/	RLA File :05/24/040/00169/AM14/	Lic.No/Date:0510362195 07.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 3.10.2013. The case is re-listed for 20.11.2013.

220	**Case No.:94/26/83-ALC1/2013**	Party Name:SHITAL INDUSTRIES PVT LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Approved**
	HQ File :01/83/050/00417/AM14/	RLA File :08/24/040/00197/AM14/	Lic.No/Date:0810123637 08.08.2013	Defer Date:

The Committee considered the case as per agenda. Based on the written recommendation of Deptt. of C&PC(Chem. Div) vide their U.O.No.14010/25/2011/-Cb-II dated 11.3.2013, the Committee decided to approve the case as under :-

Export Item	Qty.	Import Item	Qty.
Tin Stabilizer (Shita Stab 777)	1 Kg	1. 2-Ethyl Hexyl Thio Glycolate (2-EHTG)	0.776 Kg
		2. Methyl Tin Chloride	0.276 Kg

RLA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE.

221	**Case No.:47/30/83-ALC1/2013**	Party Name:EURO DECOR PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00509/AM14/	RLA File :03/94/040/00375/AM14/	Lic.No/Date:0310744688 08.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to DIPP.. The case is re-listed for 20.11.2013.

222	**Case No.:32/21/83-ALC1/2013**	Party Name:PARIKH ENTERPRISES PVT. LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00318/AM14/	RLA File :08/24/040/00211/AM14/	Lic.No/Date:0810123696 12.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013

223	**Case No.:46/26/83-ALC1/2013**	Party Name:LONA INDUSTRIES LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00369/AM14/	RLA File :03/95/040/00286/AM14/	Lic.No/Date:0310744875 12.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 14.10.2013. The case is re-listed for 20.11.2013.

224	**Case No.:108/26/83-ALC1/2013**	Party Name:MATANGI INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00431/AM14/	RLA File :08/24/040/00160/AM14/	Lic.No/Date:0810123697 12.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013

225	**Case No.:33/21/83-ALC1/2013**	Party Name:ESTEEM INDUSTRIES PVT. LTD,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00319/AM14/	RLA File :17/24/040/00062/AM14/	Lic.No/Date:1710005474 13.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013

226	**Case No.:100/26/83-ALC1/2013**	Party Name:PERFECT COLOURANTS AND PLASTICS PVT LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00423/AM14/	RLA File :34/24/040/00103/AM14/	Lic.No/Date:3410037638 13.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 15.10.2013. The case is re-listed for 20.11.2013.

227	**Case No.:110/26/83-ALC1/2013**	Party Name:SHIVTEK INDUSTRIES PVT. LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00433/AM14/	RLA File :05/24/040/00082/AM14/	Lic.No/Date:0510362503 13.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 3.10.2013. The case is re-listed for 20.11.2013.

228	**Case No.:50/30/83-ALC1/2013**	Party Name:ASHA PENN COLOR PVT LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00512/AM14/	RLA File :03/94/040/00330/AM14/	Lic.No/Date:0310745175 13.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(PC.Div). The case is re-listed for 20.11.2013.

229	**Case No.:107/26/83-ALC1/2013**	Party Name:ATUL LIMITED,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00430/AM14/	RLA File :08/24/040/00166/AM14/	Lic.No/Date:0810123843 14.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 3.10.2013. The case is re-listed for 20.11.2013.

230	**Case No.:99/26/83-ALC1/2013**	Party Name:MAHAK DYECHEM INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00422/AM14/	RLA File :08/24/040/00218/AM14/	Lic.No/Date:0810123892 16.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 8.10.2013. The case is re-listed for 20.11.2013.

231	**Case No.:101/26/83-ALC1/2013**	Party Name:ARIES DYE CHEM INDUSTRIES,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00424/AM14/	RLA File :08/24/040/00214/AM14/	Lic.No/Date:0810123847 16.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 15.10.2013. Committee decided to call for Central Excise Data duly certified by Central Excise Authorities. The case is re-listed for 20.11.2013.

232	**Case No.:122/26/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case deferred**
	HQ File :01/83/050/00445/AM14/	RLA File :08/24/040/00215/AM14/	Lic.No/Date:0810123891 16.08.2013	Defer Date:

Decision : The Committee considered the case as per agenda and deferred the case for want of Central Excise Data from firm. E-mail to be issued. Re-listed for 1.1.2014.

233	**Case No.:123/26/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case deferred**
	HQ File :01/83/050/00446/AM14/	RLA File :08/24/040/00216/AM14/	Lic.No/Date:0810123890 16.08.2013	Defer Date:

Decision : The Committee considered the case as per agenda and deferred the case for want of Central Excise Data from firm. E-mail to be issued. Re-listed for 1.1.2014.

234	**Case No.:51/30/83-ALC1/2013**	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00513/AM14/	RLA File :03/94/040/00394/AM14/	Lic.No/Date:0310745517 16.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.

235	**Case No.:128/26/83-ALC1/2013**	Party Name:ARJUNA NATURAL EXTRACTS LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00451/AM14/	RLA File :10/24/040/00033/AM14/	Lic.No/Date:1010054434 19.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 15.10.2013. The case is re-listed for 20.11.2013.

236	**Case No.:49/30/83-ALC1/2013**	Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00511/AM14/	RLA File :03/94/040/00328/AM14/	Lic.No/Date:0310745763 19.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 15.10.2013. The case is re-listed for 20.11.2013.

237	**Case No.:97/26/83-ALC1/2013**	Party Name:LA-DE MURE	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00420/AM14/	RLA File :05/23/040/00217/AM14/	Lic.No/Date:0510362982 20.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to DC(MSME). The case is re-listed for 20.11.2013.

238	**Case No.:105/26/83-ALC1/2013**	Party Name:KANDLA ENERGY AND CHEMICALS LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00428/AM14/	RLA File :05/23/040/00215/AM14/	Lic.No/Date:0510362973 20.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(PC.Div) on 14.10.2013. The case is re-listed for 20.11.2013.

239	**Case No.:56/30/83-ALC1/2013**	Party Name:SHIV SHAKTI TIMBER INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00518/AM14/	RLA File :09/24/040/00243/AM14/	Lic.No/Date:0910057261 21.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to DIPP. The case is re-listed for 20.11.2013.

240	**Case No.:58/30/83-ALC1/2013**	Party Name:NEW (INDIA) IMAGING INDUSTRIES PVT. LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00520/AM14/	RLA File :03/95/040/00406/AM14/	Lic.No/Date:0310746237 21.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013

241	**Case No.:104/26/83-ALC1/2013**	Party Name:SGM PAPER PRODUCTS	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00427/AM14/	RLA File :05/24/040/00187/AM14/	Lic.No/Date:0510363339 22.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is bing sent to DIPP. The case is re-listed for 20.11.2013.

242	**Case No.:9/30/83-ALC1/2013**	Party Name:STERICON PHARMA PVT LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00471/AM14/	RLA File :07/24/040/00152/AM14/	Lic.No/Date:0710097668 22.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.

243	**Case No.:102/26/83-ALC1/2013**	Party Name:MATANGI INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00425/AM14/	RLA File :08/24/040/00118/AM14/	Lic.No/Date:0810124124 26.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 14.10.2013. The case is re-listed for 20.11.2013.

244	**Case No.:103/26/83-ALC1/2013**	Party Name:MATANGI INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00426/AM14/	RLA File :08/24/040/00130/AM14/	Lic.No/Date:0810124123 26.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and sent to Deptt. of C&PC(Chem.Div) on 15.10.2013. The case is re-listed for 20.11.2013.

245	**Case No.:65/30/83-ALC1/2013**	Party Name:RUBAMIN LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00527/AM14/	RLA File :34/24/040/00086/AM14/	Lic.No/Date:3410037725 26.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.

246	**Case No.:40/30/83-ALC1/2013**	Party Name:SGM PAPER PRODUCTS	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00502/AM14/	RLA File :05/24/040/00194/AM14/	Lic.No/Date:0510363779 27.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013

247	**Case No.:12/30/83-ALC1/2013**	Party Name:THOMSON PRESS INDIA LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00474/AM14/	RLA File :05/24/040/00178/AM14/	Lic.No/Date:0510364025 30.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to DIPP. The case is re-listed for 20.11.2013.

248	**Case No.:41/30/83-ALC1/2013**	Party Name:GIRDHARS INTERNATIONAL PVT. LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00503/AM14/	RLA File :05/23/040/00230/AM14/	Lic.No/Date:0510363960 30.08.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013

249	**Case No.:124/26/83-ALC1/2013**	Party Name:SAINT-GOBAIN GLASS INDIA LTD	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00447/AM14/	RLA File :04/24/040/00108/AM14/	Lic.No/Date:0410149439 03.09.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to DIPP. The case is re-listed for 20.11.2013.

250	**Case No.:43/30/83-ALC1/2013**	Party Name:MODERN INSECTICIDES LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00505/AM14/	RLA File :30/24/040/00023/AM14/	Lic.No/Date:3010096547 03.09.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013

251	**Case No.:57/30/83-ALC1/2013**	Party Name:POLMANN INDIA LTD.	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00519/AM14/	RLA File :03/95/040/00445/AM14/	Lic.No/Date:0310748096 03.09.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013

252	**Case No.:11/30/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case deferred**
	HQ File :01/83/050/00473/AM14/	RLA File :08/24/040/00221/AM14/	Lic.No/Date:0810124438 04.09.2013	Defer Date:

Decision : The Committee considered the case as per agenda and deferred the case for want of Central Excise Data from firm. E-mail to be issued. Re-listed for 1.1.2014.

253	**Case No.:14/30/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case deferred**
	HQ File :01/83/050/00476/AM14/	RLA File :08/24/040/00222/AM14/	Lic.No/Date:0810124439 04.09.2013	Defer Date:

Decision : The Committee considered the case as per agenda and deferred the case for want of Central Excise Data from firm. E-mail to be issued. Re-listed for 1.1.2014.

254	**Case No.:53/30/83-ALC1/2013**	Party Name:MATANGI INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00515/AM14/	RLA File :08/24/040/00119/AM14/	Lic.No/Date:0810124441 04.09.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.

255	**Case No.:54/30/83-ALC1/2013**	Party Name:MATANGI INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00516/AM14/	RLA File :08/24/040/00132/AM14/	Lic.No/Date:0810124442 04.09.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.

256	**Case No.:55/30/83-ALC1/2013**	Party Name:MATANGI INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00517/AM14/	RLA File :08/24/040/00131/AM14/	Lic.No/Date:0810124443 04.09.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.

257	**Case No.:62/30/83-ALC1/2013**	Party Name:E I DUPONT INDIA PVT LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00524/AM14/	RLA File :34/24/040/00082/AM14/	Lic.No/Date:3410037818 04.09.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.

258	**Case No.:7/30/83-ALC1/2013**	Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00469/AM14/	RLA File :08/24/040/00247/AM14/	Lic.No/Date:0810124522 05.09.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.

259	**Case No.:60/30/83-ALC1/2013**	Party Name:KUTCH CHEMICAL INDUSTRIES LTD.,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00522/AM14/	RLA File :34/24/040/00126/AM14/	Lic.No/Date:3410037833 05.09.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013

260	**Case No.:4/30/83-ALC1/2013**	Party Name:INDO COLCHEM LIMITED	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case deferred**
	HQ File :01/83/050/00466/AM14/	RLA File :08/24/040/00243/AM14/	Lic.No/Date:0810124575 10.09.2013	Defer Date:

Decision : The Committee considered the case as per agenda and deferred the case for want of Central Excise Data from firm. E-mail to be issued. Re-listed for 1.1.2014.

261	**Case No.:45/30/83-ALC1/2013**	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00507/AM14/	RLA File :02/24/040/00056/AM14/	Lic.No/Date:0210194064 10.09.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013

262	**Case No.:46/30/83-ALC1/2013**	Party Name:EMAMI BIOTECH LIMITED,	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00508/AM14/	RLA File :02/24/040/00080/AM14/	Lic.No/Date:0210194063 10.09.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013

263	**Case No.:61/30/83-ALC1/2013**	Party Name:BEE CHEMS	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00523/AM14/	RLA File :06/24/040/00017/AM14/	Lic.No/Date:0610033879 11.09.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is re-listed for 20.11.2013

264	**Case No.:5/30/83-ALC1/2013**	Party Name:MATANGI INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00467/AM14/	RLA File :08/24/040/00117/AM14/	Lic.No/Date:0810124729 12.09.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.

265	**Case No.:6/30/83-ALC1/2013**	Party Name:MATANGI INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00468/AM14/	RLA File :08/24/040/00133/AM14/	Lic.No/Date:0810124728 12.09.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.

266	**Case No.:8/30/83-ALC1/2013**	Party Name:ASIATIC INDUSTRIES	Meet No/Date:30/83-ALC1/2013 23.10.2013	**Status:Case Deferred**
	HQ File :01/83/050/00470/AM14/	RLA File :08/24/040/00262/AM14/	Lic.No/Date:0810124724 12.09.2013	Defer Date:20.11.2013

Decision : The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C&PC(Chem.Div). The case is re-listed for 20.11.2013.

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87	**Case No.D-0848/AE/CD/013** RE:Cin 10-10-0200000112,64,65	Party Name:M/s CANZI INDUSTRIES Brief:Sec.9 Rule 10 OF AE,CD & SEZ	Date of Order:30.01.2015 Date of Hearing:- Loc.Sec.Order:48/2014/2015 Dt.Sec.Order:-	**Status of case:Referred** Order Date:30.11.2015
	Decision:-The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C.&P.C(Chem.Div). The case is so listed for 20.11.2015.			

88	**Case No.D-0848/AE/CD/015** RE:Cin 10-10-0200000108,66,67	Party Name:M/s CANZI INDUSTRIES Brief:Sec.9 Rule 10 OF AE,CD & SEZ	Date of Order:30.01.2015 Date of Hearing:- Loc.Sec.Order:48/2014/2015 Dt.Sec.Order:-	**Status of case:Referred** Order Date:30.11.2015
	Decision:-The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C.&P.C(Chem.Div). The case is so listed for 20.11.2015.			

89	**Case No.AE/D0848/AE/CD/016** RE:Cin 10-10-0200000127,68,69	Party Name:KAARNA INDUSTRIES LIMITED. Brief:Sec.9 Rule 10 OF AE,CD & SEZ	Date of Order:30.01.2015 Date of Hearing:- Loc.Sec.Order:48/2014/2015 Dt.Sec.Order:-	**Status of case:Referred** Order Date:30.11.2015
	Decision:-The Committee considered the case as per agenda and noted that hard copy from the firm has been received and is being sent to Deptt. of C.&P.C(Chem.Div). The case is so listed for 20.11.2015.			

276	**Case No.AE/D0848/AE/CD/018** RE:Cin 10-10-0200000128,70,71	Party Name:NAGREEKLAR PVT.LTD.(SEZ) Brief:Sec.9 Rule 10 OF AE,CD & SEZ	Date of Order:30.01.2015 Date of Hearing:- Loc.Sec.Order:48/2014/2015 Dt.Sec.Order:-	**Status of case:Referred** Order Date:30.11.2015
	Decision:-The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is so listed for 20.11.2015.			

271	**Case No.D0848/AE/CD/019** RE:Cin 10-10-0200000131,72,73	Party Name:PARSVI PROCESSORS (INDIA) PVT.LTD. Brief:Sec.9 Rule 10 OF AE,CD & SEZ	Date of Order:30.01.2015 Date of Hearing:- Loc.Sec.Order:-32/2015/2016 Dt.Sec.Order:-	**Status of case:Referred** Order Date:30.11.2015
	Decision:-The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is so listed for 20.11.2015.			

272	**Case No.D-0848/AE/CD/021** RE:Cin 10-10-0200000133,74,75	Party Name:BUDDA DEVELAND INTERMEDIATES LTD Brief:Sec.9 Rule 10 OF AE,CD & SEZ	Date of Order:30.01.2015 Date of Hearing:- Loc.Sec.Order:48/2015/2017 Dt.Sec.Order:-	**Status of case:Referred** Order Date:30.11.2015
	Decision:-The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is so listed for 20.11.2015.			

273	**Case No.D-0848/AE/CD/023** RE:Cin 10-10-0200000136,76,77	Party Name:BUDDA DEVELAND INTERMEDIATES LTD Brief:Sec.9 Rule 10 OF AE,CD & SEZ	Date of Order:30.01.2015 Date of Hearing:- Loc.Sec.Order:48/2015/2016 Dt.Sec.Order:-	**Status of case:Referred** Order Date:30.11.2015
	Decision:-The Committee considered the case as per agenda and decided to defer consideration of the case for four weeks for want of hard copy of application from RLA and firm. The case is so listed for 20.11.2015.			

Date:11.11.2015
Place:New Delhi

Deep Shankar
Dy. Director General of Foreign Trade

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